

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : -----
PETITION NUMBER : CP/28(CHE)/2023
NAME OF THE PETITIONER : Aditya Kamlesh Patel & 3 Others
NAME OF THE RESPONDENT(S) : Racing Promotions Pvt Ltd & 6 Others
UNDER SECTION : Sec 241,242,244 of CA, 2013

ORDER

Ld. Sr. Counsel Mr. P.H. Arvindh Pandian for the Petitioner. None for R1. Ld. Sr. Counsel Mr. Sathish Parasaran for R2, R6 & R7. Ld. Sr. Counsel Mr. P.S. Raman along with Ld. Counsel Mr. S. Satish for for R3.

Pleadings are complete in the matter.

Both sides have been requested to work out an amicable settlement.

Post this petition for final hearing on **20.12.2023**.

— Sd —

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

— Sd —

JYOTI KUMAR TRIPATHI
Member (Judicial)